

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 263/2022

IN THE MATTER OF:-

HARPAL SINGH RANA

.....APPLICANT

VS.

DELHI METRO RAIL CORPORATION & ORS.

.....RESPONDENTS

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PLACE: *Delhi*

DATE: *13.09.2024*

Respondent No. 1/DMRC

Through



A. S. Rao

Senior Law Officer

Delhi Metro Rail Corporation

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IN THE MATTER OF:-

HARPAL SINGH RANA

.....APPLICANT

VS.

DELHI METRO RAIL CORPORATION & ORS.RESPONDENTS

COMPLIANCE REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
DELHI METRO RAIL CORPORATION IN ACCORDANCE WITH THE
ORDER DATED 16.05.2024 PASSED BY THE HON'BLE TRIBUNAL

MOST RESPECTFULLY SHOWETH:-

I, A. S. Rao, S/o Late Sh. A. V. Rao aged about 57 years working as Senior Law Officer with the Delhi Metro Rail Corporation/ Respondent No. 1 having its registered office at Metro Bhawan, Fire Brigade Lane, Barakhamba Road, New Delhi-110001, do hereby solemnly affirm and declare as under:

1. That the Deponent is working as Senior Law Officer & currently posted at Legal Department of the Respondent No. 1, duly authorised, conversant with the facts of the case and therefore, competent to swear this Affidavit.
2. That as per the undertaking given by DMRC through affidavit dated 19.02.2024 and directions issued by this Hon'ble Tribunal vide order dated 16.05.2024, DMRC forthwith started the work of making the downtake pipe



[Handwritten Signature]



in central median alongwith ensuring the storage depth of 110MM in median, wherever it was possible.

3. That DMRC had completed both the works as per the directions of Hon'ble NGT. The status of the work as on 31.08.2024 is hereby submitted in a tabular format for the perusal of the Hon'ble Tribunal:

Sr. No.	Item	Quantity submitted by DMRC in the affidavit dated 19.02.2024	Work completed by DMRC	Remarks
1	Total no. of Viaduct Span	7855		
2	Number of span where downtake pipe is not in central median	961	961	Work Completed
3	Number of Span where storage depth of 110 mm in central median is not available	1185		As submitted in para 2 of the report rendered earlier at the feasible locations works have been carried out. However, due to technical difficulties of insufficient soil



[Handwritten Signature]

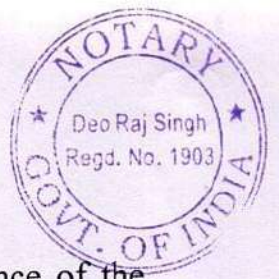


				depth/concretization at remaining places the same could not be done.
4	Number of span where median is paved/unpaved and it is feasible to make it unpaved with 110 mm storage depth for point no. 3	262	276	Possible/ feasible locations have been attended during execution

4. That a perusal of the abovementioned clearly shows that DMRC was able to achieve the target within the time frame (i.e. targeted date of completion, as submitted before the Hon'ble Tribunal). It is further submitted that DMRC not only completed the work pursuant to the directions issued by Hon'ble NGT but attended more locations, which were feasible.
5. That some photographs of the median & downtake pipes depicting the work done by the Respondent no. 1 are annexed herewith as **Annexure R-1**.
6. That as per the order dated 16.05.2024, the work of Horticulture Development was to be done by the PWD, the progress of which would be intimated by the concerned Department only. A letter has been written by DMRC to the PWD intimating them about the completion of median work and requesting them to undertake the work of horticulture development.



(5)



7. The present report is filed before the Hon'ble NGT in compliance of the order/judgment dated 16.05.2024 for perusal and necessary directions of this Hon'ble Tribunal.

Deponent

Verification: -

Verified on this 13th day of September, 2024, that the contents of Para 1 to 7 of my above affidavit are believed to be true on the basis of the records maintained in the office of the Deponent and nothing material has been concealed therefrom.

Deponent

ATTESTED

NOTARY PUBLIC
DELHI (INDIA)
13 SEP 2024















